COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 95 OF 2017, APPEAL NO. 105 OF 2017 AND APPEAL NO. 173 OF 2017

Dated: 22nd February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 95 OF 2017

In the matter of:

Green Energy Association ... Appellant(s)

Vs.

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Parinay Deep Shaw Ms. Mandakini Ghosh Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai for R-1

APPEAL NO. 105 OF 2017

In the matter of:

Indian Wind Power Association (NRC) ... Appellant(s)

Vs.

Central Electricity Regulatory Commission Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai for R-1

APPEAL NO. 173 OF 2017

In the matter of:

U.P. Sugar Mills Co. Gen. Association ... Appellant(s)

Vs.

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Gupta

Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

ORDER

Learned counsel appearing for all the parties are permitted to file their written submissions on 27.02.1018 without fail, after serving copy on the other side.

Re-list this matter on <u>27.02.2018</u> as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr